

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013,
Appeal No. 129 of 2013 & IA No. 196 of 2013 and
Appeal No. 163 of 2013

Dated : 13th May, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013 &
Appeal No. 129 of 2013 & IA No. 196 of 2013

M/s. Bhilangana Hydro Power Ltd. Appellant(s)

Versus

**Power Transmission Corporation of
Uttrakhand Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Shikha Ohri

**Counsel for the Respondent(s): Mr. Sitesh Mukherjee,
Mr. Aniket Prasoon
Mr. Sarul Jain
Mr. Buddy A. Ranganadhan (MERC)**

Appeal No. 163 of 2013

**Power Transmission Corporation of
Uttrakhand Ltd. Appellant(s)**
Versus

**Uttrakhand Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant (s) : Mr. Sitesh Mukherjee
Mr. Aniket Prasoon
Mr. Sarul Jain
Mr. Kamal Kant
Mr. Vikas Sharma**

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan (MERC)

ORDER

Post these matters for further hearing on **18.07.2014 at**
12.30 p.m.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js